

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH **KOLKATA**

CA NO. 326/2017 C.P NO. 182/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M.

Name of the Company		SBI -Vs- Gujrat NRE Coke Ltd.		
Under Section		10 IBC	4	
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

1. JISHNU SAHA, Sr. Adv. For Applicant State
2. RISHAV BANNERJEE, Adv. Bank of India Smik Ma 3. SOUVIK MAZUMDAR, Adv. 27.07.201

ORDER

Ld. Counsels for the applicant, State Bank of India are present.

Resolution Professional is directed be present on the next date of hearing.

List the matter on 28/07/2017.

Sd. (Vijai Pratap Singh) Member (J)